

O.R.

Pleadings are complete.  
Submitted before the  
Hon' court for hearing.  
on 18-9-95.

SS  
15/9/95

18.9.1995.

Hon. Mr. S. Das Gupta, A.M.  
Hon. Mr. T. L. Verma, J.M.

None for the applicant, and no request for adjournment has been made. This O.A. was earlier dismissed in default but was restored by order dated 25.4.1995 in view of the submissions made in the restoration application. We are, however, adjourning this matter as last opportunity. If none appears, for the applicant on the next date, the O.A. shall stand ~~be~~ dismissed in default.

List this case for hearing on 8.11.1995.

J.M.

A.M.

VKP/-

08/11/95

Hon. Dr. R.K. Saxena, J.M.  
Hon. Mr. D.S. Bawela, A.M.

None is present for the applicant. No request for adjournment is made. Shri A. Mohan counsel for the respondents is present. Counsel for the applicant was not present even on the previous date. In these circumstances, the matter would have been dismissed for default but, one and last opportunity is given. Fix on 15/12/95 for hearing.

Shri Mohan  
A.M.

O.M.

(X)

15.12.95 No sitting. Adjourned to  
24.1.96.

ROC

(1/6)

O.P.

Pleadings are complete.  
Submitted before the  
Hon'ble court for hearing  
on 24-1-96.

SS  
23/1/96

24.1.96

✓

Hon'ble Mr T.L. Verma, J.M.  
Hon'ble Mr D.S. Bawija, A.M.

None for the applicant. Earlier also  
on several dates <sup>has</sup> appeared for the applicant.  
It seems that the applicant has lost <sup>interest in</sup> pursuing  
in this case. Hence, this case is dismissed in  
default.

appeared  
Sri Ashok Mohiley <sup>appeared</sup> for the  
respondents.

Shubert  
A.M.

J.M.